

**BEFORE THE HON'BLE GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No: 347/2016

IN THE MATTER OF

Chandra Bhal Singh Applicant(s)

Versus

Union of India & Ors. Respondent(s)

**STATUS REPORT OF FORMATION OF BIODIVERSITY MANAGEMENT
COMMITTEES (BMCs) AND PREPARATION OF PEOPLES BIODIVERSITY REGISTERS
(PBRs) FILED BY RESPONDENT NO.12 AS ON 30/09/2020.**

MOST RESPECTFULLY SHOWETH:

1. That the present matter is pending adjudication before this Hon'ble Tribunal. This status report is filed by respondent no.12 to bring to this Hon'ble Tribunal's kind attention that the present status of formation of Biodiversity Management Committees (BMCs) and preparation of People's Biodiversity Registers (PBRs) in the state of Karnataka.
2. That the respondent no.12 has, as on 30/09/2020, completed 100% formation of Biodiversity Management Committees (BMCs) and 96.14% of preparation of Peoples Biodiversity Registers (PBRs) as per the direction of this Hon'ble Tribunal. The present status of formation of Biodiversity Management Committees (BMCs) and preparation of People's Biodiversity Registers (PBRs) in Zilla panchayats, Taluk panchayats and Grama panchayats is listed in annexure-1 which have been attached along with this report for kind perusal of the Hon'ble Court.
3. That due to the challenging situations arising out of covid-19 pandemic, the respondent no.12 could not complete the process of formation of Biodiversity Management Committees (BMCs) and preparation of People's Biodiversity Registers (PBRs) but with the easing of restrictions, the respondent no.12 has coordinated and connected all the stakeholders in the formation of Biodiversity Management Committees (BMCs) and preparation of Peoples Biodiversity Registers (PBRs) in full swing and the entire process will be completed at the earliest.



Member Secretary

Karnataka Biodiversity Board
KARNATAKA BIODIVERSITY BOARD
BANGALORE

Progress of formation of BMCs and preparation of PBRs as on September-30, 2020

| STATES / UT | District Panchayats | | | | Intermediate Panchayats | | | | Village Panchayats | | | | Traditional Panchayats | | | | Urban Local bodies | | | | Overall Total | | | Percentage achievement | Percentage achievement |
|-------------|---------------------|------------------|---------------|------------------|-------------------------|------------------|---------------|------------------|--------------------|------------------|---------------|------------------|------------------------|------------------|---------------|------------------|--------------------|------------------|---------------|------------------|--------------------|------------------|---------------|------------------------|------------------------|
| | Total local bodies | BMCs constituted | PBRs prepared | PBRs in progress | Total local bodies | BMCs constituted | PBRs prepared | PBRs in progress | Total local bodies | BMCs constituted | PBRs prepared | PBRs in progress | Total local bodies | BMCs constituted | PBRs prepared | PBRs in progress | Total local bodies | BMCs constituted | PBRs prepared | PBRs in progress | Total local bodies | BMCs constituted | PBRs prepared | BMCs constituted | PBRs constituted |
| Karnataka | 30 | 30 | 26 | 4 | 226 | 226 | 190 | 36 | 6012 | 6012 | 5989 | 23 | 0 | 0 | 0 | 0 | 287 | 287 | 100 | 187 | 6555 | 6555 | 6305 | 100 | 96.18 |

As per RDPR email dated:17.06.2020, The total Gram Panchayat is revised from 6020 to 6012 as Gram Panchayats have been upgraded as urban local bodies.

As per RDPR Order No. ಗ್ರಾಚಮುರಾ 96 ಜಿಸಸ 2020 dated:16.05.2020, The total Taluk Panchayat is revised from 176 to 226

- In Urban Local bodies Kudremukha Notified area council is declared as National Park.

As per Directorate of Municipal Administration e-mail dated:17.06.2020, The total Urban Local Bodies is revised from 281 to 287


Member Secretary
Karnataka Biodiversity Board
 KARNATAKA BIODIVERSITY BOARD
 BANGALORE